

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
DEPARTMENT OF JUSTICE**

**LOK SABHA
UNSTARRED QUESTION NO - 1153
TO BE ANSWERED ON FRIDAY, THE 9TH FEBRUARY, 2024**

NYAYA BANDHU PROGRAMME

1153. SHRI JAGDAMBIKA PAL:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the number of pro bono advocates that have been registered under the Nyaya Bandhu Programme; and
- (b) the total cases that have been registered by the beneficiaries under the programme?;

ANSWER

**MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LAW AND JUSTICE; MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS;
AND MINISTER OF STATE IN THE MINISTRY OF CULTURE
(SHRI ARJUN RAM MEGHWAL)**

(a) to (b): The Government launched Nyaya Bandhu (Pro-Bono Legal Services) in the year 2017 with the aim to provide a dispensation framework for Pro Bono Legal Services and to advance the culture of pro bono in the country. In order to avail the services of a Pro Bono lawyer, both the applicants and lawyers are required to register on the Nyaya Bandhu Mobile Application (available on Android, iOS and UMANG platform). As on 31st January, 2024, 10,779 Pro Bono advocates have been registered under the Nyaya Bandhu programme from 27 States/UTBar Councils.(Annexure- 'A') and total cases that have been registered by the beneficiaries under the programme is 3157 as on 31st January,2024.(Annexure- 'B').

Annexure-‘A’

Statement as referred to in reply to part (a) Lok Sabha Unstarred Question No. 1153 for answering on 09.02.2024 raised by SHRI JAGDAMBIKA PAL, MP on Nyaya Bandhu Programme

A State Bar Council-wise Statement containing number of Pro Bono Advocates registered under the Nyaya Bandhu Programme (2017-2023)

S. No.	State Bar Councils	No. of Advocates state Bar Council Wise
1	Andhra Pradesh	669
2	Assam, Nagaland, Mizoram, Arunachal Pradesh, Sikkim	266
3	Bihar	626
4	Chhattisgarh	343
5	Delhi	936
6	Gujarat	195
7	Himachal Pradesh	383
8	Jammu & Kashmir	152
9	Jharkhand	342
10	Karnataka	313
11	Kerala	157
12	Madhya Pradesh	634
13	Maharashtra & Goa	577
14	Manipur	57
15	Meghalaya	48
16	Odisha	289
17	Punjab & Haryana	1988
18	Rajasthan	1130
19	Tamil Nadu	394
20	Telangana	194
21	Tripura	6
22	Uttar Pradesh	720
23	Uttarakhand	160
24	West Bengal	179
25	Andaman & Nicobar Islands	15
26	Dadra & Nagar Haveli	1
27	Daman & Diu	5
	Total	10779

Statement as referred to in reply to part (b) Lok Sabha Unstarred Question No. 1153 for answering on 09.02.2024 raised by SHRI JAGDAMBIKA PAL, MP on Nyaya Bandhu Programme

A State/wise Statement containing number of cases registered by the Beneficiaries under the Nyaya Bandhu Programme (2017-2023)

S. No.	States/UTs	No. of Cases
1	Andaman & Nicobar Islands	20
2	Andhra Pradesh	84
3	Arunachal Pradesh	4
4	Assam	34
5	Bihar	113
6	Chandigarh	34
7	Chhattisgarh	45
8	Dadra & Nagar Haveli	0
9	Daman & Diu	0
10	Delhi	571
11	Goa	5
12	Gujarat	90
13	Haryana	157
14	Himachal Pradesh	21
15	Jammu and Kashmir	27
16	Jharkhand	68
17	Karnataka	95
18	Kerala	40
19	Lakshadweep	0
20	Madhya Pradesh	167
21	Maharashtra	484
22	Manipur	9
23	Meghalaya	2
24	Mizoram	1
25	Nagaland	1
26	Odisha	129
27	Puducherry	0
28	Punjab	33
29	Rajasthan	66
30	Sikkim	1
31	Tamil Nadu	55
32	Telangana	88
33	Tripura	2
34	Uttar Pradesh	391
35	Uttarakhand	47
36	West Bengal	273
	Total	3157

